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Title: Paper laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI SANTOSH BAGRODIA): Sir, I beg to lay on the Table-

(1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Singareni Collieries Company Limited, Khammam, for the year 2007-2008.

(ii) Annual Report of the Singareni Collieries Company Limited, Khammam, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No LT/0103/08)

(b) (i) Review by the Government of the working of the Coal India Limited, Burdwan, for the year 2007-2008.

(ii) Annual Report of the Coal India Limited, Burdwan, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No LT/0104/08)

...(Interruptions)

MR. DEPUTY-SPEAKER: Calling Attention. Mr. Gurudas Dasgupta, you can speak.

...(Interruptions)

SHRI GURUDAS DASGUPTA (PANSKURA): How can I speak?...*(Interruptions)*

MR. DEPUTY-SPEAKER: Only Mr. Dasgupta's submission should be recorded and nothing else.

*(Interruptions) â€!**

SHRI GURUDAS DASGUPTA: Sir, please bring the House in order!...*(Interruptions)*

MR. DEPUTY-SPEAKER: Do you want to speak or not?

...*(Interruptions)*

SHRI GURUDAS DASGUPTA: Sir, it is not possible when the House is not in order. Do it on some other day...*(Interruptions)*

* Not recorded.